

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
CRIMINAL APPEAL NO(s). 1720 OF 2009

RUCHI AGARWAL

Appellant (s)

VERSUS

SHARAD GUPTA & ORS.

Respondent(s)

(OFFICE REPORT ON DEFAULT)

Date: 04/04/2012 This Appeal was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE GYAN SUDHA MISRA  
(IN CHAMBERS)

For Appellant(s)

Mr. Sandeep Malik, Adv.  
Mr. Jitendra Mohan Sharma, Adv.

For Respondent(s)

Ms. Mridula Ray Bharadwaj, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Learned counsel for the petitioner prays  
for and is granted two weeks' time to file proof  
of publication of notice as well as proof of  
deposit of cost.

(Narendra Prasad)  
Court Master

(Sukhbir Paul Kaur)  
Court Master